

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No. 16

MA 3399/2019, MA 3668/2019, IA 2518/2020 & IA 1328/2021 In
C.P.(IB)4065/MB/2018

IN THE MATTER OF

Dena Bank

... Petitioner

Vs

Jogma Laminates Industry Pvt Ltd

... Respondent

Order under Sections 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Ms. Prapti Kedia a/w. Ms. Meryl Quadros
i/b. IndusLaw in IA 1308 of 2021, Mr. Harsh
Kesharia in IA 2518 of 2020.

For the Respondent:

ORDER

IA-1328/2021:-

Arguments heard. Order reserved.

All the pending applications be listed on 29.09.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

03.08.2021
Aarti